

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (CrI)... 2008

CRLMP.NO(s). 4156

(From the judgement and order dated 04/10/2007 in CRLA No. 930/1993
of The HIGH COURT OF M.P AT JABALPUR)

SALIG RAM SHARMA

Petitioner(s)

VERSUS

STATE OF M.P.

Respondent(s)

WITH CRL.M.P.4156/2008 (C/Delay in filing SLP)

Date: 14/07/2008 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.K. THAKKER

HON'BLE MR. JUSTICE D.K. JAIN

For Petitioner(s)

Mr. Mohan Pandey,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
ORDER

Delay condoned.

Issue notice.

[Charanjeet Kaur]
Court Master

[Vinod Kulvi]
Court Master